

Dr. K. L. Shrimall: This is a hypothetical question. The University Grants Commission is co-ordinating, and it does co-ordinate, when the universities are working in the field of higher research.

South Zonal Council

***350. Shri Ganpati Ram:** Will the Minister of Home Affairs be pleased to state what were the items discussed and agreed upon in the meeting of the South Zonal Council held in the second week of July, 1957?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The Southern Zonal Council discussed and took certain decisions of which a summary is laid on the Table of Lok Sabha [See Appendix I, annexure No 105]

Shri Ganpati Ram: What are the major items which have not yet been agreed upon, and what are the proposals of the participating States on the same?

The Minister of Home Affairs (Pandit G. R. Pant): There is no item over which there has been any serious difference in this Zonal Council meeting

WRITTEN ANSWERS TO QUESTIONS

Inter-State Border Dispute

***335. Shri Mahanty:** Will the Minister of Home Affairs be pleased to state:

(a) whether a mediator was appointed to arbitrate over the border dispute between Madras & Andhra States; and

(b) if so, whether he has submitted any report?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Shri H. V. Pataskar was requested to take up this matter with the consent of the States concerned

(b) The report of Shri Pataskar has not yet been received.

Jhumia Rehabilitation in Tripura

***337. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state what steps Government have

taken to expedite Jhumia rehabilitation works in Tripura?

The Minister of Home Affairs (Pandit G. B. Pant): A total provision of Rs. 57.36 lakhs under the State Sector and Rs. 16.70 lakhs under the Centrally sponsored programme has been set apart for giving subsidies to Jhumias for reclamation of land and agricultural operations and for their rehabilitation in planned colonies. In addition, a special Multi-purpose project at an estimated cost of Rs. 27.00 lakhs has been started in Amarpur Sub-division where there is a large concentration of Jhumia families.

All possible efforts are being made by the Tripura Administration in this direction. About 3000 Jhumia families were settled last year. Programme for the current year is awaited.

Indo-U.S. Technical Co-operation Programme

***338. Shrimati Ila Palchoudhuri:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that India will receive 10 million dollars during the year 1958 under Indo-U.S. Technical Co-operation Programme; and

(b) if so, the details thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Presumably the Hon'ble Member desires information about the extent of the technical assistance that would be provided to India during the American fiscal year 1958 (from 1st July, 1957 to 30th June, 1958). This assistance is provided not in cash but in the shape of (i) services of American experts, (ii) equipment ancillary to such services and (iii) training facilities for Indian nationals. So far, no official intimation has been received about the amount allocated for technical assistance to be provided to India during 1958.

(b) Does not arise.